

Manufacture of Railway Wagons

7068. SHRI DIGVIJAY SINH: Will the Minister of RAILWAYS be pleased to state.

(a) how many railway wagons have been manufactured annually in the last five years; and

(b) what capacity is required with expected annual escalation of production?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The number of wagons manufactured annually in the last 5 years is shown below:—

(Figures in terms of 4-wheelers)

YEAR	Wagons manufactured
1975-76	12,176
1976-77	11,981
1977-78	12,166
1978-79	12,022
1979-80	10,827
1980-81 (up to February, 1981)	10,384

(b) The current 6th Five Year Plan provides for acquisition of 1,00,000 wagons in terms of 4-wheelers during the years 1980-85. The procurement on a year to year basis is however planned on the basis of funds allocated for the annual plans. During the years 1980-81 and 1981-82, 30,000 wagons in terms of 4-wheelers are expected to be acquired. The procurement of 70,000 wagons in terms of 4-wheelers, the balance quantity, would be arranged during the remaining 3 years of the 6th Five Year Plan, namely from 1982-83 to 1985-86, and would be subject to allocation of adequate funds. This would necessitate stepping up wagon

production to the level of 22,000/23,000 wagons in terms of four-wheelers per annum. The annual installed capacity for manufacture of railway wagons in the country is about 28,000 wagons in terms of four-wheelers.

Transportation of Milk and Pan

7069. SHRI RAM VILAS PASWAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether consequent on Government's announcement regarding reduction of supplementary charges on milk and pan (betel leaves) during the current Budget, any provision has been made for the movement on pan from Southern to the Northern India by providing extra accommodation on the basis of the demand of growers; and

(b) if so, the details thereof with particular reference to the arrangements made in Grand Trunk Express?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The quantum of betel leaves traffic for movement towards Northern India is being currently cleared by trains Nos. 15 Dn. G. T. Express, 17 Dn. Janata Express and few other trains, and no difficulty is being experienced in the clearance of this traffic.

Number of train accidents, due to Human Failure

7070. SHRI RAM VILAS PASWAN: Will the Minister of RAILWAYS be pleased to lay a statement showing:

(a) the number of train accidents which occurred on the Indian Railways due to human failure during the last one year, (Division-wise); and

(b) how many of the persons found responsible belonged to the Scheduled Castes, Scheduled Tribes and other communities?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

Outbreak of polio in Madras

7071. SHRI RAM VILAS PASWAN:

SHRI P. K. KODIYAN;
SHRI RAJESH KUMAR SINGH;
SWAMI INDERVESH;
SHRI S. M. KRISHNA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the press reports about a virulent outbreak of polio in Madras and its sprawling suburbs;

(b) if so, the details thereof;

(c) whether the victims include the children who had already been immunised against this disease;

(d) if so, whether any enquiry has been conducted by the Union Government into this; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) According to the information received from the State Government of Tamil Nadu, 153 cases of poliomyelitis with 17 deaths were reported in January, 1981, 212 cases with 17 deaths in February, 1981 and 196 cases with 28 deaths till 25th March, 1981.

(c) The information is being collected from the State Government of Tamil Nadu and will be laid on the Table of the Sabha.

(d) and (e) does not arise, in view of the reply to (c) above.

एस० एन० मेडिकल कालेज, आगरा में दाखिला

7022. श्री राम विलास पासवान :
क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या एस० एन० मेडिकल कालेज, आगरा के प्रिन्सिपल ने मई, 1977-78 में इस कालेज में उन दो छात्रों को दाखिला नहीं दिया था, जिन्हें त्रिपुरा सरकार द्वारा उन दो सीटों के लिए मनोनित किया गया था, जो भारत सरकार द्वारा त्रिपुरा राज्य के लिए आरक्षित की गई थी;

(ख) क्या वे दोनों छात्र अनुसूचित जनजाति के थे और उन्होंने लगभग 73 प्रतिशत अंक प्राप्त किये थे;

(ग) क्या ऐसे छात्रों को सरकार द्वारा उन सीटों पर दाखिला दिया गया था, जो उनके लिए किसी भी रूप से योग्य नहीं थे ;

(घ) क्या अनुसूचित जनजाति के दोनों छात्रों ने इस बारे में इलाहाबाद उच्च न्यायालय में मुकद्दमा दायर किया था तथा उच्च न्यायालय ने 28 अगस्त, 1980 को यह निर्णय दिया था कि उन दोनों छात्रों को अप 1980-81 का नया सत्र आरम्भ होने से पहले दाखिला दिया जाये ; और

(ङ) क्या न तो इन दोनों छात्रों को अभी तक दाखिला दिया गया और नहीं उन छात्रों के नाम काटे गए हैं, जिन्हें गलत दाखिला दिया गया था ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर) :

(क) हाँ।

(ख) नहीं।